NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.191/252/HDB/2017
NAME OF THE COMPANY	Akhil Infradevelopers India Pvt Ltd
NAME OF THE PETITIONER(S)	Akhil Infradevelopers India Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Γ	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	NARCSH KUMARSANGAM	Advocate	9000666 072	Can
			Songamnaresh & goneil.	J XD
				
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Sri Naresh Kumar Sangam, learned counsel for the Petitioner. The learned counsel is directed to submit relevant documens. Case is posted to 01.01.2018

MEMBER (Tech)

MEMBER (Judl)